

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00786/2016**

Jabalpur, this Wednesday, the 10<sup>th</sup> day of July, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Naresh Kumar Shakya, s/o Shri Keshav Pd. Shakya, aged about 26 years, R/o H.No.1451, Mohan Girara, Post Achhnera, Tah. Kiravli, Distt. Agra U.P. – 283101  
-Applicant

**(By Advocate – Shri Manoj Chandurkar)**  
**V e r s u s**

1. Union of India through its Principal Secretary, Department of Railway, Rail Bhavan, Rafi Marg, New Delhi – 110001.
2. The Chairman, Railway Recruitment Cell, West Central Railway, RB-III/422, 1 & 2 Nehru Colony Howbagh, Jabalpur – 482001.

-Respondents

**(By Advocate – Shri Vijay Tripathi)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

The applicant has filed MA No.200/806/2019 praying for withdrawal of this Original Application.

In view of it, MA is allowed and the O.A is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-